

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### A D D E N D U M

Dated, Imphal the 22<sup>nd</sup> February, 2018

No. HCM/FCR-1/76-B/(viii)/

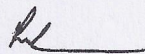
Shri Kh. Brajit Singh, Vice President, All Manipur Bar Association will give reference on behalf of all the members of AMBA before the full court reference at 1.00 p.m. on 22/2/2018 on the eve of the retirement of the Hon'ble The Chief Justice Smt. Abhilasha Kumari, High Court of Manipur.

Sd/-

( R.K. Memcha Devi )  
REGISTRAR

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Admin), High Court of Manipur.
4. The President, High Court Bar Association, Manipur. } For kind information and
5. The President, AMBA, Manipur. } circulation to the learned mem.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/Order Book/Concerned file.
17. Notice Board.
18. Concerned file.  
..... along with modified Notification.



( R.K. Memcha Devi )  
REGISTRAR